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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 13/(MAH)/2012  
C.A. No. 36/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Shri. Rajinder K Malhotra  
V/s.  
M/s. Vidyut Metallics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 and 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
①	Prakash Patel , Advocate Shreya Jaydev	for Applicant	E
②	Vinayak Koparkar a/w Ishtam Salve	for Respondent	Vinayak
③	Nishit Tanner 11b Argus Partners for Respondent & No. 9		Nishit

ORDER

CA 36/2016 in TCP 13/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)